

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-1343(PB)/2019

IN THE MATTER OF:

Prop. R.S Infratech Applicant/petitioner
Vs.
Tulsiani Construction and Developers Pvt. Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: -
For the Respondent(s): Mr. Simran Jyot Singh, Adv.

ORDER

For order see CP No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma